

**HIGH COURT OF ANDHRA PRADESH::AMARAVATI**

**HIGH COURT OF ANDHRA PRADESH - Civil Judges (Senior Division) - Future vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) for the year 2019 - NOTIFIED.**

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**ROC.NO.160/2019-B.SPL.**

**NOTIFICATION NO.482-B.SPL:**

**DATED:16.07.2019.**


**READ:**

1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867 of 2006.
2. High Court's Notification No.153-B.Spl., dated 08.03.2019.
3. High Court's Proceedings Roc.No.160/2019-B.Spl., dated 01.05.2019.

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The High Court vide Notification 2<sup>nd</sup> read above, notified 8 vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) for the year 2019.

The High Court hereby further notifies 17 vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) in addition to the 8 vacancies notified under reference 2<sup>nd</sup> cited, for the year 2019.

  
**REGISTRAR (I.T-CUM-CPC)**  
**FAC REGISTRAR GENERAL**  
**High Court of Andhra Pradesh**